

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 21<sup>st</sup> September, 2023

**NO. HC.VII / 72 / 9651 / 2023 / A ####** The Hon'ble Gauhati High Court has been pleased to exempt **Smti. Sonia Ketan**, Judicial Magistrate, First Class-cum Civil Judge (Jr. Divn.), Papum Pare from attending the **2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)"** scheduled to be held on on 23<sup>rd</sup> and 24<sup>th</sup> September, 2023 at the Supreme Court Auditorium, 3<sup>rd</sup> Floor, C-Block, Additional Building Complex.

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII/ 72 / 9652 - 9663 /2023/A Dated: 21-09-2023**

Copy forwarded for information & necessary action to:

1. Smti Himani Sarad, Child Welfare Committee & Additional Registrar, Supreme Court of India.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Member Secretary, State Legal Services Authority, Arunachal Pradesh.
4. The Registrar (Admin. / Vigilance/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

***(He is requested to inform the exempted Judicial Officer about this Notification)***

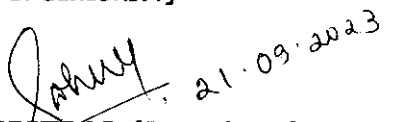
7. Smti. Sonia Ketan, Judicial Magistrate, First Class-cum Civil Judge (Jr. Divn.), Papum Pare.
8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

9. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**

10. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.
11. The P.S to Hon'ble Mr. Justice Arun Dev Choudhury, Member, Juvenile Justice Committee, Gauhati High Court, Guwahati.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

  
**REGISTRAR (JUDICIAL)**